THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR ORDER SHEET

		R SHEET
APPLICATION NO.: _ Applicant(s) M. L. Meens & ord Advocate for Applicant (s)		Poppordont (a) () = 1
		Respondent (s) しりませい Advocate for Respondent (s)
NOTES OF THE REGISTRY		ORDERS OF THE TRIBUNAL
	Applicant has No. 122/2005. Learn view of subsequent d this OA. Accordingly	moved this MA for withdrawal of the OA ned counsel for the applicant submits that in evelopment, his client does not want to press
Cory 91 vt 7 25-12 495, 496 014-12/4/105	(A.K. BHAMDARI) MEMBER (A) AHQ	(M.L. CHATHAN) MEMBER (J)